of such cases which are under trial and number of such cases in which convictions have been made during the last three years; and

(c) the steps being taken to sensitise police towards crimes related to minorities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS-RAJ GANGARAM AHIR): (a) and (b) "Public Order" and "Police" are State subjects as per the provisions of the Constitution, as such the responsibility of maintaining law and order, including dealing with attacks on places of worship, and maintaining relevant data rests with the respective State Governments. Central Government does not maintain such data.

(c) The Central Government has issued Communal Harmony Guidelines, which, *inter-alia*, lay down standard operating procedures to deal with situations arising out of communal violence. These guidelines are aimed to maintain due vigilance, careful planning and preparatory measures to prevent and pre-empt communal violence. These guidelines are reiterated while sending advisories by Government, particularly prior to various festivals, with the objective of immediate sensitization of States/UTs.

Adequacy of security infrastructure

*118. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the internal security infrastructure on international border with Pakistan;
- (b) whether the security infrastructure along the border is adequate or additional measures have been taken or proposed to be taken by Government;
 - (c) if so, the details thereof; and
- (d) the number of infiltrations from Pakistan side during the last three years, year-wise along with the total loss of property and personnel therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Strengthening of security related infrastructure is an ongoing

Fencing (Kms.)	Roads (Kms.)	Flood lighting (Kms.)	BOPs (in numbers)					
2004.66	413.26	1920.844	656					

Besides, Border Security Force (BSF) adopts a multi-pronged approach to secure the international borders which *inter-alia* includes round the clock surveillance and patrolling on the borders; vulnerability mapping of BOP's and establishment of observation posts; increase in number of BSF personnel; introduction of modern and Hi-Tech surveillance equipments; upgradation of intelligence setup and enhanced coordination with the State Governments and concerned intelligence agencies. A State Level Standing Committee under the chairmanship of Chief Secretary of the bordering States of Indo-Pakistan Border (IPB) has also been set up for operationalisation of Border Protection Grid. An institutional mechanism in the bordering States of IPB under Director General of Police (DGPs) of states concerned is in place for effective coordination amongst all stakeholders.

(d) The details of infiltrations from Pakistan side during the last three years, year-wise along with the total loss of property and personnel is given in the Statement.

Statement

Details of infiltrations from Pakistan side during the last three years, year-wise alongwith the total loss of property and personnel

State	2016					2017						2018						2019 (upto: 31st Jan, 2019)						
		Appre- hension			Perso- nnel killed	erty		Appre- hension				erty		Appre- hension		Foiled		erty		Appre- hension			Perso- nnel killed	erty
Jammu and Kashmir	371	3	35	217	9	-	419	-	59	224	4	-	323	1	32	147	6	-	-	-	-	-	-	-
Punjab	6	11	-	6	-	-	10	-	7	10	-	-	7	1	4	7	-	-	-	-	-	-	-	-
Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-	1	-	1	1	-	-	-	-	-	-	-	-
Gujarat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	